Statement - III

State-wise details of the proposals approved by the Central Government under the scheme of Financial Assistance to State/UT Archival Repositories,

Government Libraries and Museums, till November 2012.

(Figures in lakhs of rupees)

States/UTs	2009-10	2010-11	2011-12	2012-13
Andhra Pradesh	1.50	3.15	Nil	Nil
Assam	Nil	6.00	28.27	Nil
Goa	Nil	11.25	Nil	Nil
Gujarat	3.75	Nil	Nil	Nil
Kerala	3.18	Nil	Nil	Nil
Madhya Pradesh	Nil	Nil	Nil	Nil
Maharashtra	Nil	Nil	31.50	Nil
Nagaland	Nil	3.75	Nil	Nil
Punjab	7.00	Nil	Nil	36.56
Rajasthan	7.05	0.80	38.64	Nil
Tamil Nadu	7.00	Nil	Nil	Nil
Uttar Pradesh	Nil	7.50	Nil	19.21
West Bengal	4.57	Nil	37.50	Nil
Total:	26	15	13	12

## Protection of historical Chaurasi Khambe ki Chhatri

 $\dagger 2055.$  SHRI MOTILAL VORA: Will the Minister of CULTURE be pleased to state:

(a) whether Government is aware of the fact that 327 years old paintings inscribed on historical 'Chaurasi Khambhe ki Chhatri' of Bundi, Rajasthan has been

<sup>†</sup> Original notice of the question was received in Hindi.

destroyed by Rajasthan Urban Infrastructure Development Programme (RUIDP) by applying plaster on it in the name of renovation;

- (b) if so, the steps being taken by Government to protect historical Chaurasi Khambe ki Chhatri; and
  - (c) the action being taken against guilty company RUIDP?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) and (b) The 'Chaurasi Khambhe ki Chhatri' of Bundi, Rajasthan is not a protected monument of Archaeological Survey of India (ASI). According to information received from the Government of Rajasthan, the restoration work of these paintings was executed through Rajasthan Urban Infrastructure Development Programme (RUIDP). Archaeology and Museums Department, Government of Rajasthan has stated that these paintings were originally in a very bad condition. The RUIDP has restored these paintings under the professional guidance of an expert empanelled by the State Government of Rajasthan under supervision of all stakeholders and District Collector, Bundi.

(c) Does not arise.

## Job scam in NDA

2056. SHRI RAM KRIPAL YADAV: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Government has noticed job scam in National Defence Academy (NDA) and cases have been registered against many senior officers; and
  - (b) if so, the action taken by Government so far and results thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Some allegations regarding malpractices in the recruitment of Group 'C' employees of NDA have been brought to the notice. Officers suspected to be involved have been placed under suspension and CBI is investigating the matter. Pending CBI investigation, Commandant NDA has been transferred.